3225 Oral Answers

भी एम॰ एल॰ द्विवेदी : मंत्री महोदय ने यह बतलाया कि इन बन्दरों का प्रयोग वैज्ञानिक ग्रनुसंघान तथा चिकित्सा सम्बन्धी कार्यों के लिये होता है । मैं जानना चाहता हूं कि क्या सरकार ने इस बात का पता लगाया है कि वह इस काम के लिये ही इस्तैमाल किये जाते हैं ग्रौर कामों के लिये नहीं ।

भी करमरकर : हम समझते हैं कि मंगाने वाले इन का उपयोग रिसर्च लेबारे-टरीज में ही करते होंगे । हम ने हर एक बन्दर के बारे में तो तलाश नहीं किया कि उस का क्या इस्तैमाल किया जाता है ।

सेठ ग्रवल सिंह : क्या मंत्री महोदय को मालूम है कि प्रिवेंशन श्राफ कुएलटी टू एनीमल्स सोसाइटी की तरफ से इस का सख्त विरोध किया गया है क्योंकि ये बन्दर बडी बेरहमी से मारे जाते हैं ?

भी करमरकर : सवाल का उत्तरार्ढ समझ में नहीं ग्राया ।

Some hon. Members rose.

TECHNICOLOUR FILM PLANT

*316. Shri A. K. Gopalan : Will the Minister nformation and Broadcasting be pleased to state:

(a) whether there is any proposal to set up a Technicolour Film plant in India; and

(b) if so, the details of the scheme and when the plant will be set up?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). A proposal from a private a concern for the setting up of a Technicolour plant in collaboration with the foreign firm Technicolour Limited was considered and was not sanctioned, having regard to the terms of participation between the Indian parties and foreign firms. A further representation for the re-considerauion of this decision is under examination.

Shri A. K. Gopalan : May I know the details of the agreement or the terms with the foreign firm ? Dr. Keskar: I have rot got the detailed discussions of the proposals made. And this Ministry does not give such a sanction. Really speaking it is the Commerce and Industry Ministry hich gives sanction for these things. I think it was the percentage of capital between the two firms which was the bone of contention.

Shri V. P. Nayar: May I know whether Government have any idea of of the annual requirements of raw films, technicolour and otherwise, in India; and may I also know whether it is not a fact that all this is imported?

Mr. Speaker: The question is beyond the scope of this. This refers to the plant.

Shri Chattopadhyaya: May I know whether the company that was represented here was represented by one Mr. Harrison who came here very recently, and is it that firm that got into negotiations with this Government?

Dr. Keskar: I do not know the name but the person who came here was a representative of Technicolour Limited.

Small Scale Industries

*317. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have given any aid or subsidy for establishing and developing small scale industries in the areas to be served by hydroelectric power in the Punjab;

(b) if so, whether any report regarding the progress made has been called, for; and

(c) whether a copy thereof will be laid on the Table of the House ?

The Minister of Commerce and Industry and Iron and Steel (Shri T.T. Krishnamachari): (a) to (c). A statement is laid on the Table of the House. [See Appendix III, annexure No. 18]

Shri D. C. Sharma: May I know where the centre for the marketing of cottage and small-scale industries, or which a revised scheme has been approved, is going to be started ?

Shri T. T. Krishnamachari: Precise information is not available. I will let the hon. Member have that information.

Shri D. C. Sharma: May I know on what basis the loans for the smallscale and cottage industries sanctioned by the Government of India are going to be distributed ? Shri T. T. Krishnamachari: The basis is according to the needs certified by the State Government and administered by them.

Shri D. C. Sharma: Is it not a fact that the district of Hoshiarpur, where the Bhakra-Nangal project is situated, is having none of these centres; and, if so, may I know why this discrimination has been made against the district of Hoshiarpur?

Shri T. T. Krishnamachari: The regional distribution of these facilities is a matter which is in the discretion of the State Government. I am afraid the question should be addressed to them.

Shri T. N. Singh: May I know whether all the power to be generated at Bhakra-Nangal is already earmarked—almost all of it—for the heavy water and fertilizer projects; if so, what is the surplus left over for these purposes?

Shri T. T. Krishnamachari: I do not think there has been a mortgage as such of the power as yet.

रेशम उद्योग

*३१९. श्री नवल प्रभाकर ः क्या उत्पादन मंत्री सभा पटल[पर एक विवरण रखने की कृपा करेंगे जिस में निम्नलिखित बातें दिखाई गई हों :

(क) १९४४-४४ में रेशम उद्योग के विकास तथा गवेषणा के लिये केन्द्रीय रेशम बोर्ड द्वारा किन किन राज्यों को ग्रनुदान दिये गये थे : भौर

(ख) प्रत्येक राज्य को कितनी धन राशि का ग्रनुदान दिया गया था ?

उत्पादन उपमंत्री (भी सतीझ चन्द्र) : (क) ग्रौर (ख). एक सूची सभा पटल पर रख दी गई है [देखिये परिझिष्ट ३, अनुबन्ध संख्या ११].

भी नवल प्रत्नाकर : जो राशियां मनुदान में दी गई हैं वे किस ग्राधार पर दी गई हैं ?

भी सतीश चन्द्र : स्टेट गवर्नमेंट्स से जो स्कीमें प्राती हैं उन पर सिल्क बोर्ड ग़ीर करता है । जो सिल्क. के व्यवसाय की उन्नति के लिये उपयुक्त समझी जाती हैं उन के लिये ग्रांट ग्रौर एड दी जाती है ।

Oral Answers

श्वी नवल प्रभाकर : विवरण में दिया हुम्रा है कि १३ राज्यों को ग्रनुदान दिये गये हैं। इन के ग्रतिरिक्त क्या किसी ग्रौर राज्य ने इस तरह की राशि की मांग की थी ?

भी सतीझ चन्द्र : इन १३ राज्यों को मनुदान सन् १९४३-४४ में दिये गये थे। इस वर्ष कुछ ग्रौर राज्यों से भी योजनायें म्राई हैं मौर उन पर ग़ौर हो रहा है। कुछ मंजूर हो गई हैं। कुछ पर म्रभी विचार किया जा रहा है।

Dr. Rama Rao: Out of over Rs. 18 lakhs sanctioned by the Silk Board to the State Governments during 1954-55, may I know what amount has been utilised so far?

भी सतीश चम्द्रः इनमें से कुछ योजनायें ...

Mr. Speaker: He may reply in English.

Shri Satish Chandra: Some of these schemes have already been taken in hand by various State Governments. Some have not yet been started, but arrangements are being made to put them into operation as soon as possible.

Shri Thimmaiah: In spite of the large amounts of grants given to the States for the development of the silk industry may I know why we are still importing raw silk from outside?

Shri Satish Chandra: The quantity of silk yarn available in the country is not sufficient to meet the entire requirements; but a close watch is kept, and imports are restricted if the local production is sufficient to meet the needs.

Shri Thimmaiah : How much are we importing

Indian Businessmen in Japan

*320. Shri Gidwani: Will the Minister of Commerce and Industry be pleased to state :

(a) whether it is a fact that Government have received a representation detailing the difficulties of the Indian businessmen in Japan;